

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

F.No.-70/AT/Jud.Adm/Judicial/Del/2025-26

Date: - 06.02.2026

Notice

Sub:- Reconstitution of Bench-E, ITAT, Delhi Benches, New Delhi & Dehradun Bench (DB+SMC)-Reg.

It is notified for information of all concerned that the Re-constitution of the following Benches, for the following periods shall be as under:-

Sr. No.	Bench	Period	Time	Court no.	Members
1	Bench-E, ITAT, Delhi Benches, New Delhi	09.02.2026 to 12.02.2026 (except 11.02.2026)	10:30 AM	01	Shri Mahavir Singh, Hon'ble Vice-President (DZ) & Shri S. Rifaur Rahman, Hon'ble Accountant Member
2	Dehradun Circuit Bench, Dehradun (DB+SMC)	09.02.2026 to 12.02.2026	12:00PM	07	Shri Yogesh Kumar U.S., Hon'ble Judicial Member & Shri Sanjay Awasthi, Hon'ble Accountant Member
3	Dehradun Circuit Bench, Dehradun (DB+SMC)	13.02.2026	12:00PM	07	Shri Anubhav Sharma, Hon'ble Judicial Member & Shri Sanjay Awasthi, Hon'ble Accountant Member

Note: - Bench-I will commence immediately after the completion of Bench-E for the period from 09.02.2026 to 12.02.2026 (except 11.02.2026).

This is issued with the approval of Hon'ble Vice President (DZ).


Assistant Registrar